

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	BIP DEVELOPERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance (via video conferencing/physically)**

Ms. Kiran Sharma, Adv. ] for Petitioner

Ms. A. Bothra, Adv.

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Heard. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**